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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/634/ (IB)/2017  
NAME OF THE PETITIONER(S) : BANK OF BARODA  
NAME OF THE RESPONDENT(S) : VANGAL AMMAN HEALTH SERVICES LTD  
UNDER SECTION : 9 RULE 6


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	Aashish Jain Dandia Vide Petitioner's Fee Submission	Counsel for Petitioner	
2	S. D. Siva Sivarani	Counsel for Respondent	

**ORDER**

Counsel representing both the parties are present. Heard the submissions. Order is reserved.

  
S Vijayaraghavan  
Member (Technical)

  
K Anantha Padmanabha Swamy  
Member (Judicial)